

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 135 of 2014 and 81 of 2014**

Dated: 29<sup>th</sup> January, 2016

**In the matter of :**

**A.No. 135 of 2014**

**Kerala State Electricity Board**

**... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory Commission**

**... Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

**A.No. 81 of 2014**

**Kerala State Electricity Board**

**... Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory Commission**

**... Respondent(s)**

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

**ORDER**

Bench did not assemble today.

Post the matter for hearing on **29<sup>th</sup> March, 2016.**

***Court Master***

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